

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted under the Consumer Protection Act, 1986)

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

17th July, 2020

NOTICE

It is notified for the information of the Counsel/Parties that in view of the Consumer Protection Act, 2019 coming into effect from 20th July, 2020 and in view of the repeated requests made by the learned counsel, to keep the Registry open tomorrow i.e. the 18th July, 2020, to enable them to file Consumer Complaints, etc., the Hon'ble President, National Consumer Disputes Redressal Commission, acceding to their requests, is pleased to order that the Registry of the National Commission will function on Saturday, the 18th July, 2020, for the limited purpose of accepting filing of Consumer Complaints, etc..

By Order



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. SO (IT) – with a request to upload the Notice on the website of the Commission.
2. Notice Board, NCDRC